

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat (Power Section)
Srinagar/ Jammu

Notification
Srinagar, the 26th July, 2017

SRO 308.- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Bakshi Javid Hamayun, Mission Director, Jammu and Kashmir State Rural Livelihood Mission to be the Executive Magistrate of the first class, who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of District Srinagar

By order of the Government of Jammu and Kashmir

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

NO:LD (P) 2008/Budgam

Dated: 26 -07- 2017

Copy to the:-

1. Commissioner/ Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Srinagar. This is with reference to his letter No. DCS/PS/878-79 dated 22-07-2017 .
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. Concerned officers.
6. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer,
Department of Law, Justice & PA